

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON**

ILLEGAL SELECTION FOR GROUP D POSTS .

1036

Smt. Kusum Rai

Will the Minister of COALCOALRAILWAYS be pleased to state :-

- (a) whether it is a fact that more than 2000 people were illegally selected for Group-D posts in railways in 2007;
- (b) if so, the details of persons recruited, division-wise and zone-wise;
- (c) whether these persons were recruited without any examination; and
- (d) if so, the details thereof and the action taken thereon, till date? ANSWER

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI K.H. MUNIYAPPA)

(a) to (d): Information is being collected and will be laid on the Table of the Sabha.